

(2024) 02 MAN CK 0027

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 109 Of 2024, Miscellaneous Case (Writ Petition (C)) No. 66 Of 2024

Md. Samoruddin; & 15 Ors

APPELLANT

Vs

State Of Manipur; & Anr.

RESPONDENT

Date of Decision: Feb. 12, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: S. Inaocha, Niranjan Sanasam

Judgement

Ahanthem Bimol Singh, J

Heard Mr. S. Inaocha, learned counsel appearing for the petitioners.

Issue notice in both the petitions as well as the stay application, returnable within 4 (four) weeks.

Mr. Niranjan Sanasam, learned Government Advocate entered appearance and accepts notice on behalf of all the respondents, hence, no formal notice is called for.

List these cases again on 08.04.2024.

Prayer for passing interim order will be considered after filing of the counter affidavit.